

## Annexure-5

Name of the corporate debtor: Pandit Automotive Private Limited; Date of commencement of liquidation: 09 August 2018 ; List of stakeholders as on: 19 March 2021

## List of operational creditors (Government Dues)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	Office of the asst. Commissioner of Income Tax	Central	GOC-01	06 September 2018	1,25,10,988.00	1,25,10,988.00	Operational	NIL	NIL	1.66%	NIL	NIL	0.00	NIL	N.A.
2	The Recovery Officer employees state insurance corporation sub regional office	Central	GOC-02	06 September 2018	21,54,393.00	21,54,393.00	Operational	NIL	NIL	0.29%	NIL	NIL	0.00	NIL	N.A.
3	Dy. Commissioner of Income Tax (TDS) Pune	Central	GOC-03	01 November 2018	2,53,49,940.00	2,53,49,940.00	Operational	NIL	NIL	3.36%	NIL	NIL	0.00	NIL	N.A.
4	Regional Provident Fund Commissioner- II (EPFO)	Central	GOC-04	01 January 2021	13,37,319.00	13,37,319.00	Operational	NIL	NIL	0.18%	NIL	NIL	0.00	NIL	N.A.
5	Deputy Commissioner of State Tax (E-610)	Central	GOC-05	05 February 2021	71,21,51,442.00	71,21,51,442.00	Operational	NIL	NIL	94.47%	NIL	NIL	0.00	NIL	N.A.
6	MSEDCL	State	GOC-06	15 November 2018	1,10,300.00	1,10,300.00	Operational	NIL	NIL	0.01%	NIL	NIL	0.00	NIL	N.A.
7	MSEDCL	State	GOC-07	24 February 2020	2,53,167.00	2,53,167.00	Operational	NIL	NIL	0.03%	NIL	NIL	0.00	NIL	N.A.
8	Dy. Commissioner of State Tax (GST), Satara	State	GOC-08	19 December 2018	11,86,024.00	0.00	Operational	NIL	NIL	0.00%	NIL	NIL	11,86,024.00	NIL	Claim of subsidiary
	<b>Total</b>				<b>75,50,53,573.00</b>	<b>75,38,67,549.00</b>				<b>100%</b>					

(Amount in ₹)